

Annexure – V

NAME OF THE CORPORATE DEBTOR - FEARLESS MEDIA PRIVATE LIMITED

DATE OF COMMENCEMENT OF LIQUIDATION - 26th November 2019 (Order copy received on 11th January 2020)

LIST OF STAKEHOLDERS AS ON 18th March 2020

LIST OF OPERATIONAL CREDITORS (GOVERNMENT DUES)

(Amount in ₹)

Sl No.	Details of claimant		Details of claim received		Details of claim admitted					Amount of contingent claim	Amount of any mutual dues, that may be set-off	Amount of claim rejected	Amount of claim under verification	Remarks, if any
	Department	Government	Date of receipt	Amount claimed	Amount of claim admitted	Nature of claim	Amount covered by lien or attachment pending disposal	Whether lien / attachment removed? (Yes/No)	% share in total amount of claims admitted					
NIL														